

The House then adjourned at forty-one minutes past eleven of the clock.

The House reassembled at twelve of the clock,

MR. CHAIRMAN *in the Chair.*

MR. CHAIRMAN: Question 31. ...*(Interruptions)*... Please ...*(Interruptions)*.. Hon. Members, please allow the Question Hour. ...*(Interruptions)*..

श्री मुख्तार अब्बास नक़वी : सर, एक मिनट ...*(व्यवधान)*...

MR. CHAIRMAN: Let us hear what the Government has to say. ...*(Interruptions)*... Please don't do that. ...*(Interruptions)*... उनकी बात तो सुन लीजिए। ...*(व्यवधान)*... उनकी बात सुन लीजिए। ...*(व्यवधान)*...

श्री मुख्तार अब्बास नक़वी : सर, आपके कहने के बावजूद माइक नहीं चलता है। ...*(व्यवधान)*... "द्वारका के मंदिर में मुझसे पूछा गया कि आपकी जाति क्या है?" ...*(व्यवधान)*... "मुझसे पूछा गया।" ...*(व्यवधान)*... ऐसा शैलजा जी ने कहा है और यह रिकॉर्ड में है। ...*(व्यवधान)*... "कुछ समय पहले जब हमारी सरकार थी, यूपीए की सरकार थी, उसमें मैं मंत्री थी, मैं गुजरात गई। मैं दलित हूँ पर हिन्दू हूँ। हमारा भी मन मंदिर जाने के लिए करता है।" ...*(व्यवधान)*... "मैं द्वारका गई, तो मेरी भी इच्छा हुई कि मैं द्वारका मंदिर जाऊँ। सबको पता था कि मैं मंत्री हूँ, लेकिन मैं देश में बहुत मंदिरों में गई हूँ, साउथ में भी गई हूँ और नॉर्थ में भी गई हूँ।"

MR. CHAIRMAN: Hon. Members, please.. ...*(Interruptions)*...

श्री मुख्तार अब्बास नक़वी : "आप * का एक यह भी हिस्सा देखिए। एक यह भी उसका दृश्य देखिए कि द्वारका मंदिर में — पूरे देश में एक नहीं, सैकड़ों मंदिरों में मैं गई हूँ, लेकिन ऐसी स्थिति नहीं थी। मुझे बतौर मंत्री, बतौर केबिनेट मंत्री..." ...*(व्यवधान)*...

MR. CHAIRMAN: The House is adjourned till 2.00 p.m.

WRITTEN ANSWERS TO STARRED QUESTIONS

Website to track missing children

*31. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has developed a website to track missing children in the country;

(b) if so, the details thereof;

* Expunged as ordered by the Chair.

(c) the year-wise number of such children who have been reported missing, registered and recovered; and

(d) the number of such children who have been traced out and handed over to their parents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) Yes, Sir. Ministry of Women and Child Development (MWCD) has setup webportal of 'TrackChild' and 'Khoya-paya' under its Centrally sponsored Integrated Child Protection Scheme (ICPS) to track the missing and found children.

(c) and (d) As per information provided by National Crime Records Bureau (NCRB), the total number of children missing/traced during 2012-2015 (upto September) is given in the table below:

	2012	2013	2014	2015 (upto Sept.)
Total children missing	80831	80105	70225	35618
Children recovered	72752	69831	59353	19849
Children not recovered	8079	10274	10872	15769
% of Children recovered	90	87.1	84.51	55.72

Data pertaining to restoration of recovered children is not maintained centrally.

As per the Seventh Schedule to the Constitution of India, "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime lies with the States/ UT Administrations.

Rise in crimes in Delhi

*32. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the number of crimes in Delhi have risen and threat of terrorism is looming large over Delhi;

(b) if so, the measures taken by Government to check rise in crimes in Delhi;

(c) the details of steps taken to modernize Delhi Police in a time-bound and effective manner together with the quantum of funds allocated to Delhi Police for the same; and